

#### National Counter Terrorism Centre

1239. SHRI PRAKASH JAVADEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government is proposing to set up a National Counter Terrorism Centre (NCTC) to beef up the internal security system of the country;
- (b) if so, the details thereof; and
- (c) the details regarding when will NCTC be functional?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) The Government of India is proposing to establish a focused institutionalized mechanism in the form of a National Counter Terrorism Centre (NCTC), with the aim of taking pro-active counter terrorism measures complementing with other concerned agencies.

#### Custodial deaths and gang rape in police station

†1240. SHRI OM PRAKASH MATHUR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is a sharp increase in cases of custodial deaths and gang rapes in police stations during the recent past;
- (b) if so, the main reasons behind these cases and whether any information has been obtained in this regard; and
- (c) whether Central Government has issued any firm guidelines to the State Governments to control them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) As per information provided by National Crime Record Bureau (NCRB), the total number of Custodial Deaths in police stations and Custodial rapes reported in the Country, during the period from 2005 to 2007 are given as under:

Year	Custodial death	Custodial rape
2005	128	7
2006	89	2
2007	118	1

The data regarding reasons behind these cases is not compiled and maintained, centrally.

(c) 'Public Order' and 'Police' are State subjects as per the Seventh Schedule of the Constitution and as such registration, investigation, detection and prevention of crime is primarily the responsibility of the State Governments including cases relating to gang rapes. However, Government of India has been issuing guidelines from time to time to make concerted efforts to improve the administration of Criminal Justice System and to take effective measures to control crime against vulnerable sections including women.

†Original notice of the question was received in Hindi.